

**THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA):** (a) and (b). There is no proposal for the import of foodgrains from U.S.A. under PL-480 arrangement during the current year.

(c) The total quantity of foodgrain imported under PL-480 between 1956 and 1976 is of the order of about 59.4 million tonnes.

**Poor People Living on Pavements in Big Cities**

3073. **SHRI VAYALAR RAVI;**  
**SHRI N. SREEKANTAN**  
**NAIR;**  
**SHRI K. KUNHAMBU;**

Will the Minister of **WORKS AND HOUSING AND SUPPLY AND REHABILITATION** be pleased to state:

(a) whether millions of poor people are still living on pavements in big cities of India;

(b) if so, the total estimated number of such poor people in cities (Corporations); and

(c) the steps proposed to be taken to provide housing facilities to them?

**THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDER BAKHT):** (a) and (b). No up-to-date statistics of the number of people living on pavements in cities are available.

(c) The State Governments and local bodies are competent to formulate projects for providing accommodation to the shelterless people by constructing night-shelters as has been done by the Municipal Corporation of Delhi.

**Alternative Plots to Plot Holders in Loni Residential Area**

3074 **SHRI KACHRULAL HEMRAJ JAIN:** Will the Minister of **WORKS AND HOUSING AND SUPPLY AND**

**REHABILITATION** be pleased to state:

(a) whether Government are considering to give alternative plots to those plot holders who were allotted plots of land in Loni residential area and in whose case some dispute has arisen with the original owners of the land in Pitampura Residential Scheme where plots are available and where for allotment of plots of land, new applications have been invited; and

(b) if so, the particulars thereof and if not, the particular reasons when plots are available in Pitampura Residential Scheme and these poor low income group people have already paid full amount of the plot more than a year back and even the lease has also been executed?

**THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT):** (a) and (b). The matter is under consideration.

**Representation by S.C./S.T. Employees for Promotion of National Seeds Corporation**

3075. **SHRI MAHI LAL:** Will the Minister of **AGRICULTURE AND IRRIGATION** be pleased to refer to the reply given to Unstarred Question No. 1002 on the 20th June, 1977 regarding percentage of Scheduled Castes and Scheduled Tribes in National Seeds Corporation and state:

(a) whether some employees belonging to Scheduled Castes and Scheduled Tribes in National Seeds Corporation made representations for promotion and they were being neglected in spite of availability of due opportunities for their promotion; and

(b) if so, the action taken or proposed to be taken in this regard?

**THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA):** (a) Two employees of the National Seeds

Corporation belonging to the category of Scheduled Castes have made representations for promotion. In one case an employee belonging to the Scheduled Castes on promotion was posted to Ahmedabad. He represented that he was unwilling to leave Delhi; as such the promotion could not materialise. It is not always administratively feasible to post persons to stations of their choice. A second representation from a Scheduled Caste employee of the Corporation was against his not having been selected for the post of Assistant Seeds Officer. Promotion to this category of posts from the next lower grade can be made irrespective of the employee's interest seniority, on the basis of merit subject to his meeting certain standards which have been prescribed. The employee did not meet up to these standards. He would be eligible for consideration on—

(i) attaining the minimum standards.

(ii) in the normal course on attaining adequate seniority.

(b) As the claims and representations of Scheduled Castes and Scheduled Tribes employees are given due consideration, the question does not arise.

विदेशों में बसे भारत मूलक छात्रों को सांस्कृतिक छात्रवृत्तियां

3076. श्री नवाब सिंह चौहान : क्या शिक्षा, समाज कल्याण और संस्कृति मंत्री यह बताने की कृपा करेंगे कि :

(क) विदेशों में बसे भारत मूलक छात्रों को इस समय कितनी सांस्कृतिक छात्रवृत्तियां दी हुई हैं और किस किस देश में कितनी कितनी; और

(ख) ऐसे कितने तथा कहाँ कहाँ के छात्रों को मेडिकल तथा इंजीनियरिंग कालेजों

में प्रवेश प्राप्त है और उन्हें अन्य क्या क्या सुविधाएं दी गई हैं ?

शिक्षा, समाज कल्याण और संस्कृति मंत्री (डा० प्रताप चन्द्र चन्दर) : (क) और (ख). सामान्य सांस्कृतिक, राष्ट्रमंडल और पारस्परिक सांस्कृतिक विनिमय कार्यक्रमों के अन्तर्गत विदेश मंत्रालय के परामर्श से कुछ विशिष्ट देशों के विदेशी छात्रों को छात्रवृत्तियां प्रदान की जाती हैं। यद्यपि, अधिकांश छात्रवृत्तियां देशी मूल के विदेशी छात्रों को प्रदान की जाती हैं, तथापि कुछ छात्रवृत्तियां इन देशों में स्थायी रूप से बसे भारतीय मूल के छात्रों को प्रदान की जाती हैं। इस समय भारत में अध्ययन कर रहे उन छात्रों की संख्या जो भारतीय मूल के हैं तथा विदेश में बसे हुए हैं, के सम्बन्ध में सूचना नीचे गई है :

क्रमसं०	देश का नाम	विदेशों में बसे भारत-मूल के छात्रों की संख्या	ऐसे छात्रों की जिनको निम्नलिखित कालेजों में दाखिल किया गया है।
			इस समय दी गई सांस्कृतिक छात्र-वृत्तियों की संख्या
			इंजीनियरी मेडिकल कालेज

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3	श्री लंका	9	5	—
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